

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13016/01/2021-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 28<sup>th</sup> April, 2021.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Smt. Justice Vimla Singh Kapoor, Additional Judge of the Chhattisgarh High Court, to be a Judge of the Chhattisgarh High Court with effect from the date she assumes charge of her office.

*G.R. Raghavender*  
28/4/2021

(G.R. Raghavender)

Joint Secretary to the Government of India  
Tele: 2307 2142

To

The Manager,  
Government of India Press,  
**Minto Road, New Delhi.**

No. K. 13016/01/2021-US.II

Dated: 28.04.2021

Copy to:-

- 1 Smt. Justice Vimla Singh Kapoor, C/o Registrar General, Chhattisgarh High Court, Bilaspur.
- 2 The Secretary to Governor of Chhattisgarh, Raipur.
- 3 The Secretary to Chief Minister of Chhattisgarh, Raipur.
- 4 The Secretary to Chief Justice, Chhattisgarh High Court, Bilaspur.
- 5 The Chief Secretary, Government of Chhattisgarh, Raipur.
- 6 The Registrar General, Chhattisgarh High Court, Bilaspur.
- 7 The Accountant General, Chhattisgarh, Raipur.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 7, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/Secretary(J)/AS(Apptts.)/Director(Apptts.)
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

*AK Aggarwal*  
(Arun Kumar Aggarwal)  
Section Officer(Appointments)  
28/04/2021